

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :06-11-2025

**Date : 06.11.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	88866/2025	06.11.2025	ABLAPL-12220/2025	SWASTIK MOHANTY	C.O.		Order Dtd. 2025-10-31		(Seat No-)
2	88867/2025	06.11.2025	ABLAPL-12219/2025	MANAS RANJAN DHAL	C.O.		Order Dtd. 2025-10-31	BAIL-2	(Seat No-9)
3	88868/2025	06.11.2025	ABLAPL-14821/2024	I PANDA	C.O.		Order Dtd. 2025-10-30	BAIL-1	(Seat No-1)
4	88869/2025	06.11.2025	ABLAPL-14881/2024	I PANDA	C.O.		Order Dtd. 2025-10-30		(Seat No-1)
5	88870/2025	06.11.2025	ABLAPL-12211/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-2	(Seat No-11)
6	88871/2025	06.11.2025	ABLAPL-12199/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-11)
7	88872/2025	06.11.2025	ABLAPL-11021/2025	SC DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-1	(Seat No-14)
8	88873/2025	06.11.2025	ABLAPL-11009/2025	AJAYA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-14)
9	88874/2025	06.11.2025	ABLAPL-10754/2025	S MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-1	(Seat No-5)
10	88875/2025	06.11.2025	ABLAPL-9246/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-5)
11	88876/2025	06.11.2025	ABLAPL-	S MALLIK	C.O.	COURT NO.	Order	BAIL-2	(Seat

			8593/2025			17	Dtd. 2025-10-31		No-8)
12	88878/2025	06.11.2025	ABLAPL-4097/2025	BN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	BAIL-2	(Seat No-18)
13	88879/2025	06.11.2025	ABLAPL-3186/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-1	(Seat No-1)
14	88880/2025	06.11.2025	ABLAPL-4553/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-1)
15	88881/2025	06.11.2025	ABLAPL-9049/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-1)
16	88883/2025	06.11.2025	ABLAPL-12213/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-1	(Seat No-15)
17	88884/2025	06.11.2025	ABLAPL-14704/2024	SANGRAM KUMAR SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-2	(Seat No-17)
18	88885/2025	06.11.2025	ABLAPL-11016/2025	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-17)
19	88892/2025	06.11.2025	WP (C) - 29006/2025	SK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-10-15		(Seat No-17)
20	88896/2025	06.11.2025	WP (C) - 16383/2023	T SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-30	WRIT BRANCH-1	(Seat No-31)
21	88898/2025	06.11.2025	WP (C) - 25882/2023	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-30	WRIT BRANCH-5	(Seat No-32)
22	88899/2025	06.11.2025	WP (C) - 26271/2023	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-10-30	WRIT BRANCH-1	(Seat No-4)
23	88900/2025	06.11.2025	WP (C) - 28340/2023	P K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-10-30	WRIT BRANCH-1	(Seat No-31)
24	88901/2025	06.11.2025	CRLA-502/2018	B DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-05	CRIMINAL APPEAL	(Seat No-5)

25	88906/2025	06.11.2025	ABLAPL-12210/2025	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-10-31		(Seat No-5)
26	88907/2025	06.11.2025	ABLAPL-12201/2025	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-10-31	BAIL-2	(Seat No-11)
27	88909/2025	06.11.2025	ABLAPL-8217/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-1	(Seat No-3)
28	88913/2025	06.11.2025	ABLAPL-12207/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-31	BAIL-2	(Seat No-9)
29	88918/2025	06.11.2025	ABLAPL-3894/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-30		(Seat No-9)
30	88948/2025	06.11.2025	CRLMC-4510/2025	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31		(Seat No-9)
31	88949/2025	06.11.2025	WP (C) - 22706/2017	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31	WRIT BRANCH-5	(Seat No-47)
32	88951/2025	06.11.2025	FAO-301/2024	BIMBISAR DASH, GOPINATH SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-11-26	MISC. APPEAL SEC.	(Seat No-5)
33	88952/2025	06.11.2025	FAO-22/2024	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-10-31	MISC. APPEAL SEC.	(Seat No-5)
34	88954/2025	06.11.2025	WP (C) - 15214/2022	S K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-2	(Seat No-9)
35	88956/2025	06.11.2025	WP (C) - 500/2023	S K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-3	(Seat No-33)
36	88957/2025	06.11.2025	WP (C) - 28127/2022	S K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10-23	WRIT BRANCH-7	(Seat No-5)
37	88958/2025	06.11.2025	MATA-120/2016	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-08-14	FIRST APPEAL	(Seat No-5)
38	88960/2025	06.11.2025	WP (C) - 29476/2025	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2025-10-		(Seat No-5)

							31		
39	88961/2025	06.11.2025	WP (C) - 29476/2025	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2025-10- 31		(Seat No-5)
40	88963/2025	06.11.2025	MATA- 55/2018	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2025-10- 30	FIRST APPEAL	(Seat No-3)
41	88964/2025	06.11.2025	CRLMC- 2203/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-3)
42	88965/2025	06.11.2025	MACA- 55/2018	C R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2018-03- 28	MISC. APPEAL SEC.	(Seat No-4)
43	88967/2025	06.11.2025	BLAPL- 8290/2025	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 30	BAIL-1	(Seat No- 13)
44	88978/2025	06.11.2025	ABLAPL- 12203/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 31	BAIL-2	(Seat No- 16)
45	88981/2025	06.11.2025	ABLAPL- 10499/2024	UK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 30		(Seat No- 16)
46	88986/2025	06.11.2025	WP (C) - 7288/2025	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 31	WRIT BRANCH-6	(Seat No- 25)
47	88987/2025	06.11.2025	WP (C) - 42/2024	J R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 04	WRIT BRANCH-5	(Seat No- 21)
48	88988/2025	06.11.2025	WP (C) - 30530/2025	S K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-11- 24		(Seat No- 21)
49	88989/2025	06.11.2025	WP (C) - 29140/2025	J DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
50	88990/2025	06.11.2025	WP (C) - 22216/2025	H K BHOL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
51	88992/2025	06.11.2025	WP (C) - 29140/2025	D PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10- 31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
52	88993/2025	06.11.2025	WP (C) - 29140/2025	SK SAHU	C.O.	CHIEF JUSTICE'S	Order Dtd.	WRIT BRANCH	(Seat No-

						COURT	2025-10-31	(DIVISION BENCH-3)	120)
53	88995/2025	06.11.2025	WP (C) - 29138/2025	J DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31	WRIT BRANCH-4	(Seat No-37)
54	88997/2025	06.11.2025	WP (C) - 29138/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31	WRIT BRANCH-4	(Seat No-37)
55	88998/2025	06.11.2025	WP (C) - 29138/2025	D PATTANAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31	WRIT BRANCH-4	(Seat No-37)
56	89000/2025	06.11.2025	WA- 776/2025	S DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-30	WRIT APPEAL	(Seat No-7)
57	89002/2025	06.11.2025	WA- 776/2025	LN RAYATSINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-30	WRIT APPEAL	(Seat No-7)
58	89005/2025	06.11.2025	CRLMP- 1406/2025	SK. AHESAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31		(Seat No-7)
59	89006/2025	06.11.2025	CRLMP- 1380/2025	SK. AHESAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31		(Seat No-7)
60	89008/2025	06.11.2025	ABLAPL- 9904/2025	R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-27		(Seat No-7)
61	89009/2025	06.11.2025	CRLMP- 1149/2025	ACHYUTANANDA PATTANAIAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31		(Seat No-7)
62	89027/2025	06.11.2025	ABLAPL- 12027/2025	JADUNATH PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-27		(Seat No-7)
63	89044/2025	06.11.2025	WP (C) - 25233/2025	SC SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-31		(Seat No-7)
64	89045/2025	06.11.2025	CRLMC- 2322/2025	SATYABHAMA SETH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-29		(Seat No-7)
65	89046/2025	06.11.2025	CRLMC- 2318/2025	SATYABHAMA SETH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-10-29		(Seat No-7)
66	89047/2025	06.11.2025	CRLMC-	BALARAM SINGH	C.O.	COURT NO.	Order		(Seat

			2138/2025			2 OLD	Dtd. 2025-10-30		No-7)
67	89049/2025	06.11.2025	ABLAPL-8461/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-09-16	BAIL-1	(Seat No-13)
68	89050/2025	06.11.2025	ABLAPL-8409/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-15		(Seat No-13)
69	89051/2025	06.11.2025	ABLAPL-10170/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-09-09	BAIL-2	(Seat No-9)
70	89052/2025	06.11.2025	ABLAPL-12200/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-9)
71	89053/2025	06.11.2025	CRLMP-1161/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-9)
72	89054/2025	06.11.2025	CRLMP-1151/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-31		(Seat No-9)
73	89055/2025	06.11.2025	CRLMC-3899/2025	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-24		(Seat No-9)
74	89056/2025	06.11.2025	CRLMC-3819/2025	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-23		(Seat No-9)
75	89057/2025	06.11.2025	CRLMC-3840/2025	C. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-23		(Seat No-9)
76	89058/2025	06.11.2025	CRLMP-1407/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31		(Seat No-9)
77	89059/2025	06.11.2025	WP (C) - 31048/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-11-11	WRIT BRANCH-2	(Seat No-45)
78	89060/2025	06.11.2025	CONTC-1752/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 6	Order Dtd. 2025-10-31		(Seat No-45)
79	89061/2025	06.11.2025	CRLREV-691/2025	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-28		(Seat No-45)

80	89062/2025	06.11.2025	MSA-55/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-31	MISC. APPEAL SEC.	(Seat No-5)
81	89063/2025	06.11.2025	CRLA-1196/2025	ANITA PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-10-31		(Seat No-5)
82	89064/2025	06.11.2025	CRLMC-3588/2025	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31		(Seat No-5)
83	89065/2025	06.11.2025	CRLMC-4467/2025	S.K.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-29		(Seat No-5)
84	89066/2025	06.11.2025	WP (C) - 25898/2022	S.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-23	WRIT BRANCH-1	(Seat No-4)
85	89070/2025	06.11.2025	WP (C) - 30057/2025	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-27		(Seat No-4)
86	89073/2025	06.11.2025	CONTC-7831/2024	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-10-31		(Seat No-4)
87	89076/2025	06.11.2025	CRLMC-3591/2025	S.S.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-30	CRIMINAL MISC	(Seat No-7)
88	89086/2025	06.11.2025	CRLMC-3888/2024	K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-10-30		(Seat No-7)
89	89088/2025	06.11.2025	CRLMC-3890/2024	K.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-10-30		(Seat No-7)
90	89094/2025	06.11.2025	CRLMC-3888/2024	N.K.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-10-30		(Seat No-7)
91	89095/2025	06.11.2025	CRLMC-3446/2025	N.K.SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-10-30		(Seat No-7)
92	89096/2025	06.11.2025	WP (C) - 31071/2025	BK PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-10-31		(Seat No-7)
93	89097/2025	06.11.2025	WP (C) - 37968/2020	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-10-	WRIT BRANCH-8	(Seat No-42)

							27		
94	89105/2025	06.11.2025	WP (C) - 31099/2025	G R PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-10- 31	WRIT BRANCH-5	(Seat No- 20)
95	89106/2025	06.11.2025	CRLMC- 4502/2025	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No- 20)
96	89107/2025	06.11.2025	CRLMC- 4469/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No- 20)
97	89108/2025	06.11.2025	CRLMC- 4470/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30	CRIMINAL MISC	(Seat No-2)
98	89109/2025	06.11.2025	CRLMC- 4471/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No-2)
99	89110/2025	06.11.2025	CRLMC- 4476/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No-2)
100	89111/2025	06.11.2025	CRLMC- 4503/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No-2)
101	89112/2025	06.11.2025	CRLMP- 1164/2025	D.C.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-10- 31		(Seat No-2)
102	89113/2025	06.11.2025	CRLMC- 4494/2025	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-10- 30		(Seat No-2)
103	89114/2025	06.11.2025	CRLMC- 3950/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09- 25	CRIMINAL MISC	(Seat No-6)
104	89115/2025	06.11.2025	CRLMC- 4464/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 30		(Seat No-6)
105	89116/2025	06.11.2025	CONTC- 1417/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10- 31		(Seat No-6)
106	89117/2025	06.11.2025	BLAPL- 8167/2025	D SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-11- 06	BAIL-1	(Seat No-6)
107	89118/2025	06.11.2025	CRLMC- 4498/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 3	Order Dtd.		(Seat No-6)

							2025-10-31		
108	89119/2025	06.11.2025	BLAPL-7068/2025	D SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-11-06		(Seat No-6)
109	89120/2025	06.11.2025	BLAPL-8283/2025	D SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-11-06		(Seat No-6)
110	89121/2025	06.11.2025	WP (C) - 23076/2025	M. R. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-10-31		(Seat No-6)
111	89122/2025	06.11.2025	WP (C) - 12264/2025	K C PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-10-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
112	89123/2025	06.11.2025	TRP (C) - 185/2025	K C PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-10-31		(Seat No-112)
113	89124/2025	06.11.2025	WP (C) - 30864/2025	SURAJ MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-10-30	WRIT BRANCH-4	(Seat No-27)
114	89125/2025	06.11.2025	CRLMC-3595/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-27)
115	89126/2025	06.11.2025	CMP-473/2016	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31	WRIT BRANCH-7	(Seat No-10)
116	89127/2025	06.11.2025	FAO-524/2003	NK SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-29	MISC. APPEAL SEC.	(Seat No-2)
117	89128/2025	06.11.2025	WP (C) - 31113/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
118	89129/2025	06.11.2025	WP (C) - 31111/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31	WRIT BRANCH-4	(Seat No-27)
119	89130/2025	06.11.2025	WP (C) - 29421/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-30	WRIT BRANCH-4	(Seat No-37)
120	89131/2025	06.11.2025	WP (C) - 12865/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-15	WRIT BRANCH-6	(Seat No-35)
121	89132/2025	06.11.2025	CRLMC-	M K MOHANTY	C.O.	COURT NO.	Order		(Seat

			4505/2025			2 OLD	Dtd. 9999-12-31		No-35)
122	89133/2025	06.11.2025	CRLMC-4490/2025	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-31		(Seat No-35)
123	88877/2025	06.11.2025	BLAPL-10678/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2025-10-30	BAIL-2	(Seat No-9)
124	88882/2025	06.11.2025	WP (C) - 10475/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-10-31	WRIT BRANCH-3	(Seat No-28)
125	88886/2025	06.11.2025	CRLMP-1400/2025	DEBA KUMAR RATH	GENERAL		Entire Order		(Seat No-28)
126	88887/2025	06.11.2025	WP (C) - 9926/2020	JAYADEV BHOI	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
127	88888/2025	06.11.2025	WP (C) - 30065/2025	RESHMA BEHERA	GENERAL		Order Dtd. 2025-10-30	WRIT BRANCH-5	(Seat No-23)
128	88890/2025	06.11.2025	WP (C) - 32194/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-3	(Seat No-13)
129	88891/2025	06.11.2025	WP (C) - 6698/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2020-03-13	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
130	88893/2025	06.11.2025	WP (C) - 11314/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-8	(Seat No-39)
131	88894/2025	06.11.2025	WP (C) - 14619/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-46)
132	88895/2025	06.11.2025	FAO-234/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-09	MISC. APPEAL SEC.	(Seat No-5)
133	88897/2025	06.11.2025	FAO-600/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
134	88902/2025	06.11.2025	WP (C) - 32774/2021	HEMRAJ MEENA	GENERAL		Entire Document	WRIT BRANCH-8	(Seat No-39)
135	88903/2025	06.11.2025	WPC (OA) - 363/2019	ROHIT KUMAR NAYAK	GENERAL		Entire Order	OA Branch	(Seat No-1)

136	88904/2025	06.11.2025	FAO-543/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
137	88905/2025	06.11.2025	FAO-364/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-9)
138	88910/2025	06.11.2025	FAO-329/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-9)
139	88912/2025	06.11.2025	FAO-958/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
140	88914/2025	06.11.2025	WP (C) - 14619/2019	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH-4	(Seat No-46)
141	88915/2025	06.11.2025	WP (C) - 28408/2025	SIBANANDA PATRA	GENERAL		Entire Brief	WRIT BRANCH-6	(Seat No-36)
142	88916/2025	06.11.2025	WP (C) - 11073/2012	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2021-02-25	WRIT BRANCH (DIVISION BENCH)	(Seat No-107)
143	88917/2025	06.11.2025	WP (C) - 13390/2008	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2017-11-14		(Seat No-107)
144	88919/2025	06.11.2025	FAO-675/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-2)
145	88922/2025	06.11.2025	BLAPL-5120/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-29		(Seat No-2)
146	88923/2025	06.11.2025	WP (C) - 18195/2025	PADMALOCHAN MOHANTY	GENERAL		Order Dtd. 2025-10-30	WRIT BRANCH-1	(Seat No-3)
147	88928/2025	06.11.2025	WP (C) - 12219/2019	SANJAY KUMAR PADHY	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-3)
148	88938/2025	06.11.2025	OJC-14025/1996	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2018-01-08		(Seat No-3)
149	88940/2025	06.11.2025	OJC-14025/1996	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2018-01-08		(Seat No-3)
150	88945/2025	06.11.2025	FAO-256/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-	MISC. APPEAL SEC.	(Seat No-2)

							27		
151	88946/2025	06.11.2025	FAO-105/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
152	88947/2025	06.11.2025	FAO-140/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
153	88950/2025	06.11.2025	BLAPL-10823/2025	SAMPRIITA JOSHI	GENERAL		Order Dtd. 2025-10-29		(Seat No-9)
154	88955/2025	06.11.2025	WP (C) - 20125/2021	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2021-07-19	WRIT BRANCH (DIVISION BENCH)	(Seat No-115)
155	88959/2025	06.11.2025	CONTC-5206/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-10-31		(Seat No-115)
156	88962/2025	06.11.2025	WP (C) - 20389/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH-1	(Seat No-31)
157	88966/2025	06.11.2025	WP (C) - 18958/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-10-29		(Seat No-31)
158	88968/2025	06.11.2025	ABLAPL-2255/2021	KULDEEP MOHANTY	GENERAL		Order Dtd. 2021-03-16	CRIMINAL MISC	(Seat No-3)
159	88969/2025	06.11.2025	WP (C) - 19193/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-10-31		(Seat No-3)
160	88970/2025	06.11.2025	WP (C) - 19883/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-10-31	WRIT BRANCH-6	(Seat No-25)
161	88971/2025	06.11.2025	CRLMP-1145/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-10-31		(Seat No-25)
162	88972/2025	06.11.2025	FAO-248/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
163	88973/2025	06.11.2025	FAO-690/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
164	88975/2025	06.11.2025	FAO-339/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd.	MISC. APPEAL	(Seat No-5)

							2025-04-15	SEC.	
165	88976/2025	06.11.2025	BLAPL-10227/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-10-28		(Seat No-5)
166	88977/2025	06.11.2025	BLAPL-9455/2025	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2025-09-23	BAIL-2	(Seat No-8)
167	88979/2025	06.11.2025	WP (C) - 26616/2023	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH-7	(Seat No-15)
168	88980/2025	06.11.2025	RVWPET-239/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Entire Document		(Seat No-15)
169	88982/2025	06.11.2025	FAO-682/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
170	88983/2025	06.11.2025	FAO-126/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.	(Seat No-5)
171	88984/2025	06.11.2025	WPC (OA) - 363/2019	PRAFULLA CHANDRA ACHARYA	GENERAL		Judgement Dtd. 2025-10-31	OA Branch	(Seat No-1)
172	88985/2025	06.11.2025	WP (C) - 9725/2022	BASANTA KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-43)
173	88991/2025	06.11.2025	FAO-494/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
174	88994/2025	06.11.2025	FAO-158/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-5)
175	88996/2025	06.11.2025	FAO-467/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-2)
176	88999/2025	06.11.2025	FAO-514/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-05	MISC. APPEAL SEC.	(Seat No-8)
177	89001/2025	06.11.2025	WP (C) - 21551/2025	PADMINI KUMARI PANIGRAHY	GENERAL		Entire Order	WRIT BRANCH-5	(Seat No-21)
178	89003/2025	06.11.2025	ABLAPL-11614/2025	SATYARANJAN DEY	GENERAL		Order Dtd. 2025-10-		(Seat No-21)

							13		
179	89004/2025	06.11.2025	FAO-450/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
180	89007/2025	06.11.2025	FAO-249/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
181	89010/2025	06.11.2025	FAO-164/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-8)
182	89011/2025	06.11.2025	FAO-391/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-5)
183	89012/2025	06.11.2025	FAO-139/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
184	89039/2025	06.11.2025	FAO-213/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
185	89040/2025	06.11.2025	FAO-859/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
186	89041/2025	06.11.2025	FAO-673/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
187	89042/2025	06.11.2025	FAO-1003/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Seat No-9)
188	89043/2025	06.11.2025	FAO-200/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
189	89067/2025	06.11.2025	FAO-110/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Seat No-5)
190	89071/2025	06.11.2025	CRLA-804/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-10-29		(Seat No-5)
191	89072/2025	06.11.2025	WP (C) - 21343/2025	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-07-31	WRIT BRANCH-3	(Seat No-11)
192	89074/2025	06.11.2025	WP (C) - 37972/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd.	WRIT BRANCH-8	(Seat No-

							2024-10-29		42)
193	89077/2025	06.11.2025	FAO-284/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-22	MISC. APPEAL SEC.	(Seat No-5)
194	89078/2025	06.11.2025	FAO-238/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
195	89079/2025	06.11.2025	FAO-625/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
196	89080/2025	06.11.2025	ABLAPL-7467/2025	NAMITA MOHAPATRA	GENERAL		Order Dtd. 2025-10-15	BAIL-1	(Seat No-13)
197	89081/2025	06.11.2025	FAO-657/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
198	89082/2025	06.11.2025	FAO-282/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-22	MISC. APPEAL SEC.	(Seat No-5)
199	89083/2025	06.11.2025	FAO-531/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-07	MISC. APPEAL SEC.	(Seat No-5)
200	89084/2025	06.11.2025	FAO-136/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-08	MISC. APPEAL SEC.	(Seat No-2)
201	89085/2025	06.11.2025	FAO-750/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-08	MISC. APPEAL SEC.	(Seat No-2)
202	89087/2025	06.11.2025	FAO-569/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-04-08	MISC. APPEAL SEC.	(Seat No-9)
203	89089/2025	06.11.2025	FAO-370/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2025-05-09	MISC. APPEAL SEC.	(Seat No-9)
204	89090/2025	06.11.2025	ELPET-29/2024	MANOJ KUMAR RANA	GENERAL		Entire Document		(Seat No-9)
205	89091/2025	06.11.2025	FAO-237/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
206	89092/2025	06.11.2025	FAO-427/2015	SHREEPRASAD DAS	GENERAL		Judgement Dtd. 2018-05-	MISC. APPEAL SEC.	(Seat No-8)

							17		
207	89093/2025	06.11.2025	FAO-257/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
208	89098/2025	06.11.2025	FAO-759/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
209	89099/2025	06.11.2025	FAO-732/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
210	89100/2025	06.11.2025	FAO-258/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
211	89101/2025	06.11.2025	BLAPL-10769/2025	TANMAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-11-06	BAIL-2	(Seat No-11)
212	89102/2025	06.11.2025	CMP-1428/2025	RASHMI RANJAN DASH	GENERAL		Order Dtd. 2025-11-06		(Seat No-11)
213	89103/2025	06.11.2025	WP (C) - 8292/2025	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2025-10-29	WRIT BRANCH-5	(Seat No-47)
214	89104/2025	06.11.2025	WP (C) - 29695/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-10-31		(Seat No-47)
215	88889/2025	06.11.2025	BLAPL-8656/2025	B. BEHERA	GENERAL		Order Dtd. 2025-10-30	BAIL-2	(Seat No-10)
216	88908/2025	06.11.2025	WP (C) - 1890/2018	P K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
217	88911/2025	06.11.2025	ABLAPL-8244/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-10-31	BAIL-2	(Seat No-18)
218	88920/2025	06.11.2025	WP (C) - 25509/2022	M M BEURA	GENERAL			WRIT BRANCH-5	(Seat No-32)
219	88921/2025	06.11.2025	ABLAPL-13777/2016	S MISHRA	GENERAL				(Seat No-32)
220	88924/2025	06.11.2025	WP (C) - 22862/2019	D DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)

221	88925/2025	06.11.2025	WP (C) - 14196/2019	J P KAR	GENERAL			WRIT BRANCH-7	(Seat No- 44)
222	88926/2025	06.11.2025	TRP (C) - 305/2023	P K BEHERA	GENERAL			M.J.C.	(Seat No-6)
223	88927/2025	06.11.2025	WP (C) - 27136/2020	P K BEHERA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
224	88929/2025	06.11.2025	OJC- 14025/1996	G SUNDARA	GENERAL				(Seat No- 20)
225	88930/2025	06.11.2025	OJC- 14025/1996	G SUNDARA	GENERAL				(Seat No- 20)
226	88931/2025	06.11.2025	WP (C) - 22318/2024	K SAHOO	GENERAL				(Seat No- 20)
227	88932/2025	06.11.2025	CRA- 287/1995	S MOHANTY	GENERAL			CRIMINAL APPEAL	(Seat No-8)
228	88933/2025	06.11.2025	CRA- 301/1999	S MOHANTY	GENERAL			CRIMINAL APPEAL	(Seat No-1)
229	88934/2025	06.11.2025	RSA- 410/2014	P K DAS	GENERAL			SECOND APPEAL	(Seat No-2)
230	88935/2025	06.11.2025	CRA- 45/1994	H SUNDARA	GENERAL			CRIMINAL APPEAL	(Seat No-7)
231	88936/2025	06.11.2025	WP (C) - 27221/2011	D NAYAK	GENERAL				(Seat No-7)
232	88937/2025	06.11.2025	BLAPL- 152/2021	S BARIK	GENERAL			BAIL-1	(Seat No-6)
233	88939/2025	06.11.2025	MA-67/1995	B P MOHANTY	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
234	88941/2025	06.11.2025	CRLA- 757/2021	P K DASH	GENERAL			CRIMINAL APPEAL	(Seat No-5)
235	88942/2025	06.11.2025	WP (C) - 32936/2022	P K MISHRA	GENERAL			WRIT BRANCH-2	(Seat No-7)
236	88943/2025	06.11.2025	CRLA- 757/2021	P K DASH	GENERAL			CRIMINAL APPEAL	(Seat No-5)
237	88944/2025	06.11.2025	OJC- 2283/1997	S C PANI	GENERAL		Order Dtd. 2014-12- 23		(Seat No-5)
238	88953/2025	06.11.2025	CMP- 198/2025	NILAMANI BEHERA	GENERAL		Order Dtd. 2025-02- 21		(Seat No-5)
239	88974/2025	06.11.2025	WP (C) - 13424/2025	R K NAYAK	GENERAL			WRIT BRANCH-4	(Seat No- 27)
240	89013/2025	06.11.2025	BLAPL- 10726/2025	J P KAR	GENERAL				(Seat No- 27)
241	89014/2025	06.11.2025	CONTC-	J P KAR	GENERAL				(Seat

			4771/2025						No-27)
242	89015/2025	06.11.2025	CONTC-4779/2025	J P KAR	GENERAL			CONTEMPT	(Seat No-9)
243	89016/2025	06.11.2025	ABLAPL-10475/2025	P K JENA	GENERAL				(Seat No-9)
244	89017/2025	06.11.2025	ABLAPL-11231/2025	A B MALLICK	GENERAL				(Seat No-9)
245	89018/2025	06.11.2025	ABLAPL-7523/2025	B K DAS	GENERAL				(Seat No-9)
246	89019/2025	06.11.2025	ABLAPL-8878/2025	B K DAS	GENERAL			BAIL-2	(Seat No-18)
247	89020/2025	06.11.2025	WP (C) - 17761/2025	A B MALLICK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
248	89021/2025	06.11.2025	WP (C) - 26040/2025	S K BEHERA	GENERAL			WRIT BRANCH-5	(Seat No-47)
249	89022/2025	06.11.2025	WP (C) - 24429/2024	S K BEHERA	GENERAL				(Seat No-47)
250	89023/2025	06.11.2025	WP (C) - 15791/2025	S K BEHERA	GENERAL				(Seat No-47)
251	89024/2025	06.11.2025	WP (C) - 18450/2025	S K TRIPATHY	GENERAL				(Seat No-47)
252	89025/2025	06.11.2025	CRLREV-517/2025	P BASTIA	GENERAL				(Seat No-47)
253	89026/2025	06.11.2025	WP (C) - 30814/2025	M NAIK	GENERAL				(Seat No-47)
254	89028/2025	06.11.2025	WP (C) - 27643/2025	S BEHERA	GENERAL			WRIT BRANCH-5	(Seat No-22)
255	89029/2025	06.11.2025	CRLMP-1132/2025	B TRIPATHY	GENERAL				(Seat No-22)
256	89030/2025	06.11.2025	ARBP-1/2025	D NAYAK	GENERAL			M.J.C.	(Seat No-1)
257	89031/2025	06.11.2025	WP (C) - 29885/2025	S K SAHOO	GENERAL			WRIT BRANCH-2	(Seat No-7)
258	89032/2025	06.11.2025	ABLAPL-3186/2025	R K BARIK	GENERAL			BAIL-1	(Seat No-1)
259	89033/2025	06.11.2025	WP (C) - 24139/2025	S K MOHANTY	GENERAL				(Seat No-1)
260	89034/2025	06.11.2025	WP (C) - 22477/2025	S K MOHARANA	GENERAL				(Seat No-1)
261	89035/2025	06.11.2025	WP (C) - 29917/2025	P K DAS	GENERAL			WRIT BRANCH-3	(Seat No-

									33)
262	89036/2025	06.11.2025	CRLMC-4519/2025	P SDAS	GENERAL				(Seat No-33)
263	89037/2025	06.11.2025	WP (C) - 2392/2025	M K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
264	89038/2025	06.11.2025	WP (C) - 24882/2025	P K MOHANTY	GENERAL				(Seat No-106)
265	89048/2025	06.11.2025	CMP-1291/2025	A. MOHANTY	GENERAL		Order Dtd. 2025-10-23		(Seat No-106)
266	89068/2025	06.11.2025	CRLREV-168/2021	M PANDA	GENERAL			CRIMINAL REVISION	(Seat No-4)
267	89069/2025	06.11.2025	MATA-41/2007	M PANDA	GENERAL				(Seat No-4)
268	89075/2025	06.11.2025	CRP-7/2022	D K MUKHI	GENERAL			CIVIL REVISION	(Seat No-5)

**NIC**